

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3767  
ANSWERED ON:19.12.2006  
RECOGNITION TO SELF FINANCED COLLEGES BY NCTE  
Mistry Shri Madhusudan Devram

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether National Council of Teacher's Education (NCTE) is giving recognition to self financed PTC Colleges during the last three years without the NOC of the concerned State Government;
- (b) if so, the details thereof alongwith the reasons therefore; and
- (c) the details of S.F.I., P.T.C. colleges that have been granted recognition by NCTE in the last three years State- wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M. A. A. FATMI)

(a) & (b) As per Regulations dated 13/11/02, the applications from institutions seeking recognition for a course in Teacher Education were required to be accompanied by a 'No Objection Certificate' from the concerned State Government/ UT/Administration. Applications without NOC/endorsement of the State Govt./UT Administration were not processed by the concerned Regional Committee of the NCTE.

The provisions regarding NOC were partially relaxed in January, 2004 for institutions which were already conducting Secondary Teacher Education courses. These institutions were allowed to apply for Elementary Teacher Education programmes or training in pre-school or nursery teacher education without NOC from State Government/UT Administration.

As per clause 7 of NCTE Regulations, 2005 which was gazetted on 13.01.2006, the NCTE Regional Committee is now required to send a written communication along with a copy of the application form submitted by the institution concerned to the State Government/UT Administration. On receipt of this communication, the State Government/UT Administration concerned shall furnish its recommendations on the application to the NCTE Regional Committee within 60 days from receipt. If the recommendation is negative, the State Government/UT Administration shall provide detailed reasons/grounds thereof, which could be taken into consideration by the Regional Committee concerned while deciding the application. If no communication is received from the State Government/UT Administration within the stipulated 60 days, it shall be presumed that the State Government/UT Administration concerned has no recommendation to make. The said Regulations do not provide for a specific 'No Objection certificate' from the State Government/UT Administration.

(c) Information is being collected from the Regional Committees of the NCTE and will be furnished as soon as received from the RCs.